

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1**

Cont.A 6 of 2019 in CP 17/NCLT/AHM/2016

IA 675 of 2019

IA 33 of 2017

IA 412 of 2018

IA 756 of 2019

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.09.2020**

**Name of the Company:**

Bhupendra Patel & Ors.

V/s

Hotel Oasis (Surat) Pvt. Ltd. & Ors

**Section:**

Section 425 /IA for rejection of Cont. Petition/Rule 11 of NCLT Rules, 2016/  
IA for Directions

**ORDER**

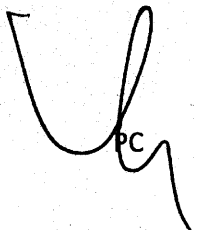
Learned PCS Mr. Dhiren Dave appeared for the Petitioner.

Learned Counsel Mr. Rajnish Sinha appeared for Respondent.

Cont.A 6 of 2019 is filed for passing of contempt order against Respondent no.2 & 4. Respondent no.2 & 4 filed reply. Pleadings are complete.

IA No.675 of 2019 is filed for challenging the maintainability. Cont. A 6 of 2019 and IA No.675 of 2019 shall be heard together.

IA 33 of 2017 is also filed for contempt order. Respondent has filed reply. Pleadings are complete.



PC



IA 412 of 2018 is filed by one Ms. Tulsi Patel for making her party as Applicant in Company Petition 17 of 2016. It shall be heard when CP shall be taken up for hearing.

IA 756 of 2019, Learned PCS Mr. Dhiren Dave Appeared.

Learned Counsel for the Respondent seeks time to file reply. It is to be filed within two weeks by giving copy to the Petitioner.

Matter to appear for further consideration on 04.11.2020.



**(VIRENDRA KUMAR GUPTA)**  
**MEMBER (TECHNICAL)**

Dated this the 9th day of September, 2020



**(MADAN B GOSAVI)**  
**MEMBER (JUDICIAL)**